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BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI
PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 911/2022

IN THE MATTER OF:

PROF. DR. SANJEEV BAGAI & ORS. PETITIONER

VERSUS

DEPARTMENT OF ENVIRONMENT, GNCTD & ORS

RESPONDENT

N.D.O.H.: 05-04-2024

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FILED BY:



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Enrol No: | D/2750/2015

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New Delhi

Dated: 4.04.2024

ORIGINAL APPLICATION NO. 911/2022

IN THE MATTER OF:

PROF. DR. SANJEEV BAGAI & ORS. PETITIONER

VERSUS

DEPARTMENT OF ENVIRONMENT, GNCTD & ORS

**SHORT REPORT ON BEHALF OF RESPONDENT NO.
6/DDA**

Most respectfully showeth:

1. That the present status report has been filed under the instructions on Mr. S.K Meena, working as Dy. Director (Hort.), office at Delhi Development Authority, INA, Vikas Sadan, New Delhi. This Status Report is based upon records maintained by the Department.
2. That the Respondent No. 6 craves leaves of this Hon'ble Court to reserve its liberty to file a detailed Affidavit during the course of the proceedings, if the need so arises.
3. That two parks at Vasant Vihar namely, - (1) Green strip GHPS at Vasant Vihar and (2) District Park at Vasant Vihar (Vasant Udhyan) fall within the jurisdiction of the Respondent No. 6/DDA. It is respectfully submitted that pruning of trees in these two parks was last conducted by the DDA in the on 01-11-2019 under the supervision of Sectional Officer (Horticulture), DDA. Thereafter, no pruning of trees has been undertaken by the Respondent No. 6/DDA for the aforestated two parks.

4. That the division wise details of pruning of trees of the year 2023 which comes under the jurisdiction of Director (Hort.) North-West and Director(Hort.)South-East of DDA are attached herewith as Annexure R1 Colly.
5. That the Respondent No. 6/DDA humbly requests for additional time of 4 weeks to collate data with respect to pruning of trees undertaken by the Respondent No. 6/DDA for the rest of the areas of Delhi.

Delhi

Dated:

THROUGH


Deputy Director (Hort.)
RESPONDENT IV, DDA
Horticulture
Sheikh Sarai, Phase-I,
New Delhi - 110017

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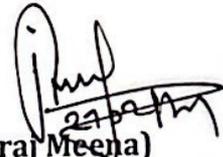
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DELHI DEVELOPMENT AUTHORITY
OFFICE OF DIRECTOR (HORT.) NORTH-WEST
15TH FLOOR, VIKAS MINAR, NEW DELHI

3
ANNEXURE R-1

Tele-Fax: 011-23370975, E-mail: directorhortnw2023@gmail.com

Division wise details of Pruning data of trees for the year 2023 which comes under the jurisdiction of Director (Hort.) North-west

S. No.	Name of Scheme	No of Trees	After obtaining prior approval of the Forest Deptt. GNCTD
1.	NHP at Manak Vihar Fateh Nagar near Tihar Village	01	With permission from forest Department
2.	NHP BB MIG adjoining Office complex at B2B Janakpuri	01	With permission from forest Department
3.	300' wide green strip along with jail road at Hari Nagar & SFS flat	01	With permission from forest Department
4.	Distt. Park MIG at Rajouri Garden	02	With permission from forest Department
5.	Park and woodland 'S/R' R-Block Rajinder Nagar	50	With permission from forest Department
6.	Park and woodland at bhooli bhatiyari	35	With permission from forest Department
7.	Aff. MP green area laying between Naraina to Inder puri	1	With permission from forest Department
8.	Park and woodland 'S/R' R-block Rajinder nagar	35	With permission from forest Department
9.	NHP Baba Wal parkat B-1, Janak puri	1	With permission from forest Department
10	NHP C-4G near temple at C-Block janakpuri	03	With permission from forest Department
11	Distt. Park mote wala bagh at Shalimar Bagh	01	With permission from forest Department
12	Central nursery at Sector-05, Dwk	01	With permission from forest Department
13	Road No.-201 & 244 at Dwk	34	With permission from forest Department
14	Samridhi Aptt. Sector-18, Dwk	24	With permission from forest Department
15	From Red Light of Sector 06/10 to True friends Apptt. Dwk	26	With permission from forest Department
Total		216	


(Indra) Meena
Director (Hort.) North-West

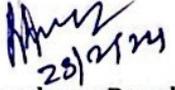


दिल्ली विकास प्राधिकरण
DELHI DEVELOPMENT AUTHORITY
 कार्यालय निदेशक(उद्यान) दक्षिणी पूर्वी क्षेत्र
DIRECTOR (HORT.) SOUTH-EAST NEW DELHI
15TH FLOOR, VIKAS MINAR

E-mail :- dirhortsouth@dda.org.in Phone:- 011-23378078

Division wise details of Pruning data of trees for the year 2023 which comes under the jurisdiction of Director(Hort.)South-East

S.No	Name of Scheme	No of trees	After obtaining prior approval of Forest Department, GNCTD.
1	Sapna Nursery at East of Kailash.	02	with permission from forest Deptt.
2	Aastha Kunj Ph-I, II & III (Distt. Park Kalkaji)	70	with permission from forest Deptt.
3	Aff. M.P. Green area at Kalkaji (Dhobi Ghat)	50	with permission from forest Deptt.
4	NHP between Pkt. A-10 & A-11 at Kalkaji Extn.	50	with permission from forest Deptt.
5	M.P. Green area Maa Anand Mai Asharam (Harkesh Nagar)	50	with permission from forest Deptt.
6	Aff. M.P Green area Picnic Hut. Tugalakabad i/c Green Belt	50	with permission from forest Deptt.
7	Aff. M.P. Green area J.P. City Forest Ph-I, II & III.	50	with permission from forest Deptt.
9	Aastha Kunj Ph-I, II & III (Distt. Park Kalkaji)	406	with permission from forest Deptt.
10	M/o M.P. Green Area, Sanjay Lake, Phase-I & II at Trilokpuri	01	with permission from forest Deptt.
11	Dist. Park at Preet Vihar (Near Railway Line)	01	with permission from forest Deptt.
12	NHP 18 to 42 CHBS at Shahdara (Yojna Vihar)	02	with permission from forest Deptt.
Total		732	


 20/01/24
 (Dr.Rameshwar Dayal)
 Director(Hort.)South-East